

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 266 of 2015 & IA No. 428 & 429 of 2015

Dated : 10th January, 2017

In the matter of:

GMR Kamalanga Energy Ltd.

... Appellant(s)

Vs.

Power Grid Corporation of India & Anr.

... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **16th February, 2017.**

For Court Master

suman